

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 449 of 2020

IN THE MATTER OF:

Punjab National Bank

...Appellant

Versus

Amrit Hatcheries Pvt. Ltd. & Ors.

...Respondents

Present:

For Appellant: Mr. Ankur Mittal and Ms. Meera Murali, Advocate.

**For Respondents: Mr. Anuj Singh and Mr. Anand Verma, Advocates with Mr. Bijay Murmuria, Liquidator for R-1.
Mr. Ashish Choudhury, Mr. Shwetank Nigam, Mr. Dhruv Surana and Mr. Surya Kapoor, Advocates for R-2.
Mr. Saurabh Kalia and Mr. Aaryan Sharma, Advocates for R-4.**

With

Company Appeal (AT) (Insolvency) No. 504 of 2020

IN THE MATTER OF:

Haldiram Incorporation Pvt. Ltd.

...Appellant

Versus

Amrit Hatcheries Pvt. Ltd. & Ors.

...Respondents

Present:

For Appellant: Mr. Krishnendu Datta, Sr. Advocate with Mr. Abhay Gupta and Mr. Sharad, Advocates.

**For Respondents: Mr. Anuj Singh and Mr. Anand Verma, Advocates with Mr. Bijay Murmuria, Liquidator for R-1.
Mr. Ashish Choudhury, Mr. Shwetank Nigam, Mr. Dhruv Surana and Mr. Surya Kapoor, Advocates for R-2.
Mr. Ankur Mittal and Ms. Meera Murali, Advocates for R-3.**

With

Cont'd.../

Company Appeal (AT) (Insolvency) No. 746 of 2020

IN THE MATTER OF:

Arun Kumar Gupta

...Appellant

Versus

Amrit Hatcheries Pvt. Ltd.

...Respondent

Present:

For Appellant: Mr. Arik Banerjee and Mr. Abhishek Parmar, Advocates with Mr. Aurn Kumar Gupta, RP.

For Respondent: Mr. Anuj Singh and Mr. Anand Verma, Advocates with Mr. Bijay Murmuria, Liquidator.

ORDER
(Through Virtual Mode)

15.02.2021: Due to paucity of time the matter could not be taken up today for hearing. Post these appeals for hearing on **16th February, 2021.**

[Justice Bansi Lal Bhat]
Acting Chairperson

[Kanthi Narahari]
Member (Technical)

[Shreesha Merla]
Member (Technical)

am/gc